



NOTIFICATION No. 121 / 2017

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru M.Saisaravanan, District Judge, functioning as IV Additional District Judge, Erode @ Bhavani, is transferred and posted on other duty as Additional Registrar-I (Vigilance), High Court, Madras, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 07.07.2017.

Dr. J. S. Narayana
07/07/17
REGISTRAR GENERAL

To

1. Thiru M.Saisaravanan, IV Additional District Judge, Erode @ Bhavani.
2. The IV Additional District Judge, Erode @ Bhavani.
3. The Additional Registrar-I (Vigilance), High Court, Madras.
4. The Registrar (Vigilance), High Court, Madras.
5. The Principal District Judge, Erode.
6. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
7. The Assistant Registrar ("J" Section), High Court, Madras
8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
9. The Pay and Accounts Officer, High Court, Madras.
10. The Treasury Officer, District Treasury, Erode.
11. The Section Officer, "J" Section, High Court, Madras.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to Hon'ble The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.

7. The Registrar (Management), High Court, Madras.
8. The Officer on Special Duty, High Court, Madras.
9. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
10. The Registrar (District Judiciary), High Court, Madras.
11. The Registrar (Administration), High Court, Madras.
12. The Official Assignee, High Court, Madras.
13. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
14. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
15. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
17. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
18. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
19. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
20. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
21. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
22. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
23. All the Officers, High Court, Madras / Madurai Bench.
24. The Chief Accounts Officer, High Court, Madras.
25. The Sub Assistant Registrar (Vigilance), High Court, Madras. (12 copies)
26. All the Head of Sections, High Court, Madras / Madurai Bench.
27. The Technical Director, NIC, High Court, Madras.
28. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5

R.O.C.No.11/2017-Con.B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judge – Thiru M.Saisaravanan, IV Additional District Judge, Erode @ Bhavani – transferred and posted on other duty as Additional Registrar-I (Vigilance), High Court, Madras – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 121 / 2017, dated : 07.07.2017.

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Thiru M.Saisaravanan, IV Additional District Judge, Erode @ Bhavani, who has been transferred and posted on other duty as Additional Registrar-I (Vigilance), High Court, Madras in the High Court's Notification cited above, is required to hand over charge of his post to any one of the nearest District Judges, immediately and take charge of the post of Additional Registrar-I (Vigilance), High Court, Madras, without availing full joining time.

The Officer who relieve Thiru M.Saisaravanan, is required to hold full additional charge of the post of IV Additional District Judge, Erode @ Bhavani, until further orders.

**HIGH COURT, MADRAS.
DATED: 07.07.2017.**

R. S. S.
07/07/17.
REGISTRAR GENERAL.

To

1. Thiru M.Saisaravanan, IV Additional District Judge, Erode @ Bhavani.
2. The IV Additional District Judge, Erode @ Bhavani.
3. The Additional Registrar-I (Vigilance), High Court, Madras.
4. The Registrar (Vigilance), High Court, Madras.
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Copy to:

The Record Keeper, A.D. Records, High Court, Madras.